

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/2016
NAME OF THE PETITIONER(S) : C. Giridharan & another
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 3
others
UNDER SECTION : 237(b), 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01. S. Gopi Narayanan yadav. PCS for R2. 9841141925
AR. RAMANATHAN ADV. for Petitioner
ORDER 984023207

Mr. AR Ramanathan, Counsel for Petitioner present. Mr. Gopi Narayanan Yadav, PCS representing R2 present and submitted that the bank is not willing to release the personal guarantee of the Petitioner. Counsel for Petitioner prays for time for taking steps along with the Respondent for making suitable alternative arrangement for release of personal bank guarantee. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)